

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification

Srinagar, the 22nd July, 2026

S.O 205:- In exercise of the powers conferred by Section 18 & 19 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints the below mentioned officers of the Jammu and Kashmir Prosecution Service as Public Prosecutor(s) (PPs)/Additional Public Prosecutor(s) (APPs) and Assistant Public Prosecutor(s) (Asst PPs) for conducting criminal cases in the Courts indicated against each:

S.No	Name of the officer Ms/Mrs/Mr.	Designation	Present place of posting	Appointment in assigned Court
1.	Jaswant Raj	CPO	Addl. PP in Addl Sessions Court Udhampur	PP in the Principal Sessions Court Udhampur.
2.	Gulzar Ahmad Bhat	CPO	Addl. PP Additional Sessions Court Anantnag	Shall also conduct the prosecution of cases in UAPA Court Anantnag in addition to his own duties.
3.	Satpal Sharma	Sr.PO	Asstt. PP CJM Court Reasi	PP in Principal Sessions Court Reasi.
4.	Abdul Aziz Zaindari	Sr.PO	Addl. PP UPA Court Anantnag	Addl PP in Spl. NDPS Court Anantnag.
5.	Khalid Mushtaq	Sr.PO	Assistant PP in CJM Court Kulgam	Shall also conduct the prosecution of cases in Addl. Spl. Mobile Magistrate Court Kulgam in addition to his own duties.
6.	Ritu	Sr.PO	Asstt. PP in CJM Court Udhampur.	Addl. PP in Addl. Sessions Court Udhampur.
7.	Rukhsar Ahmad	Sr.PO	Sr.PO in the office of Deputy Director Prosecution Doda	Assistant PP in CJM Court Reasi.
8.	Mohd Yaseen	Sr.PO	Assistant PP in CJM Court Shopain	Shall also conduct the prosecution cases in Addl. Spl. Mobile Magistrate Court Shopian in addition to his own duties.
9.	Akshita Bharti	PO	Asst PP in Spl. MM Court Udhampur	Shall also conduct the prosecution cases CJM Court Udhampur in addition to her own duties.



10.	Kanav Kumar	PO	Asstt. PP Juvenile Justice Board Kishtwar	Assistant PP CJM Court Kishtwar in addition to his own duties.
11.	Irfan Gulzar	PO	Asstt. PP in Addl. Sp. MM Court Kulgam	Assistant PP in Sub Judge /JMIC Court Qazigund.
12.	Night Ashraf	PO	Asstt. PP in Addl. Spl MM Court Ganderbal	Asstt. PP CJM Ganderbal
13.	Ms Tabsum Ara	PO	Asstt. PP In Munsif Court Ganderbal	Shall also conduct the prosecution of cases Addl. Spl. MM Court Ganderbal in addition to her own duties.
14.	Insha Bashir	PO	Awaiting orders of adjustment	Asstt. PP in judge Small Causes Court Srinagar
15.	Hilal Ahmad	PO	Asstt. PP Special MM Court Pulwama	Shall also conduct the prosecution of cases in JMIC Court Pulwama in addition to his own duties.

By Order of Lieutenant Governor of Jammu and Kashmir.

Sd/-

(Chandraker Bharti)IAS

Principal Secretary to the Government

No.HOME-Pros/21/2026-10-HOME(CC:7734605)

Dated: 22.07.2026

Copy to the:

1. Director General of Police, J&K.
2. Principal Secretary to the Hon'ble Lt. Governor, J&K.
3. Director General of Prosecution, J&K.
4. Additional Secretary (JKL), Ministry of Home Affairs, Government of India.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Commissioner/Secretary, Department of Law, Justice and Parliamentary Affairs, J&K.
7. Director, Archives, Archaeology and Museums, J&K.
8. Director, Prosecution, Kashmir/Jammu.
9. All District Magistrates, Jammu / Kashmir.
10. All Joint Director Prosecution/Deputy Director Prosecution, J&K.
11. Private Secretary to the Chief Secretary, J&K.
12. Private Secretary to the Principal Secretary to Government, Home Department.
13. General Manager, Government Press, Jammu for publication in the next issue of the Government Gazette.
14. I/c Website.

Copy also to the:

1. Registrar General, J&K High Court, Srinagar/Jammu.
2. All Principal District and Sessions Judge(s).

(Rouf Ahmad Lone) JKAS

Under Secretary to the Government